

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **25.06.2026** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 457/2025 For Stay IA No. 1304/2025	A Joseb Raj Stakeholder & Personal Guarantor of Oceanic Edible International Ltd Vs PR Raman, Liquidator Oceanic Edibles International Ltd & Anr	Mr. J Manivannan	Mr. P Elayarajkumar R1 Mr. S Karthikeyen R2
2.	Comp App (AT) (CH) (Ins) No. 401/2024 For Stay IA No. 1090/2024	Dr. Badri Prasad Vs Tata Capital Financial Services Limited & Anr	Mr. Pawan Jhabakh	Mr. Abraham Joseph Markos R1

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 218/2025	Rajeswari Ramesh Kumar Vs Hevea Furniture and Interiors Pvt Ltd	Mr. TKM Sai Krishnan	Mr. K Bijai Sundar

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in